

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.108/(MAH)/2013
CA No. 314/2013



CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah
V/s.
M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Darshan Ashar ilb Bathiya Udeshi & Co.	Adv. for Petitioner	 
2.	Yasmeen M. Sabir. ilb Little & Co. Respondents		

ORDER

C.A. No. 314/2013 in T.C.P. No. 108/397-398/CLB/MB/MAH/2013

1. The Learned Representatives from both the sides are present.
2. Liberty granted to the Petitioner to file the Affidavit-in-Rejoinder. Taken on record. The copy is already served on the other side.
3. The next date ~~is~~ fixed for hearing ^{for} ~~is on~~ C.A. No. 314/2013 challenging the maintainability of the Petition. mas
4. Adjourned to 12th July, 2017. Date is communicated to both the sides.

Dated: 13.06.2017

Sd/-
M.K. Shrawat
Member (Judicial)